

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**OA No. 2140/2018
MA No. 2408/2018**

New Delhi this the 12th day of April, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

1. Jaipal
S/o Sh. Chhote Lal
R/o Village & Post Office Ujwa
New Delhi – 110073
Aged about 32 years
2. Vandana Sharma
D/o Sh. Dharamvir Sharma
R/o 9/6981, Krishna Gali, Mahavir Chowk
Gandhi Nagar, Delhi – 110031.
Aged about 25 years
3. Rinku
D/o Sh. Sant Ram
R/o H. No. 205, Village Siraspur, North West Delhi.
Aged about 29 years
4. Shikha
D/o Sh. Dharam Vir Singh
R/o 1/3416, Ramnagar Ext., Shahdara, Delhi – 110032.
Aged about 26 years
5. Shifaly
W/o Sh. Gaurav Bhushan
R/o 365, Sector – 13A, DDA, Rosewood Apartment
Dwarka, Delhi.
Aged about 34 years
6. Gaurav Sehrawat
S/o Sh. Dilbag Singh
R/o H.No. 118, Near Corporation Bank
Bakkarwala, New Delhi – 110041.
Aged about 28 years
7. Aanchal
D/o Sh. Jaiveer Singh
R/o C-374, Yamuna Vihar, Delhi – 110053
Aged about 23 years
8. Sushma Rani
D/o Sh. Ram Niwas
R/o C-1031/8, Gali No. 6, Khajuri Khas, Delhi – 110094.
Aged about 35 years
9. Srishti
W/o Sh. Ashok Gupta
R/o House No. 32, Suraj Nagar, Azadpur, Delhi – 110033.
Aged about 20 years

10. Riya Aggarwal
D/o Sh. Rajeev Aggarwal
R/o 477/6, Rampura Chander Quarter, Tri Nagar, Delhi – 110035
Aged about 20 years
11. Vandana Parashar
D/o Sh. Mahender Singh
R/o C-1031/8, Street No. 6, Khajoori Khas, Delhi.
Aged about 30 years
12. Pooja
D/o Sh. Ranbir Singh
R/o VPO Gopalpur, Teh. Kharkhoda, Dist. Sonipat, Haryana.
Aged about 19 years
13. Jeeshu
W/o Sh. Umed Singh
R/o H.No. 217, VPO Rani Khera, Delhi-110081
Aged about 25 years
14. Amit Dabas
S/o Sh. Ranbir Singh
R/o H.No. 327, VPO, Rani Khera, Delhi.
Aged about 26 years (Group B)
(Candidates towards various post code)

..Applicants

(By Advocates : Mr. Mayank Joshi for Mr. Ajesh Luthra)

Versus

1. Govt. of NCT of Delhi
Through the Chief Secretary
Secretariat, I.P. Estate,
New Delhi – 110002
2. Union of India
Through its Secretary
Ministry of Human Resource & Development,
Shastri Bhawan,
New Delhi-110001
3. Delhi Subordinate Services Selection Board (DSSSB)
Through its Chairman
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi – 110092
4. The Director of Education,
Directorate of Education,
Govt. of NCT of Delhi
Old Secretariat Building,
Civil Lines, Delhi-110054
5. Central Board of Secondary Education (CBSE)
Through its Chairman
Shiksha Kendra, 2, Community Centre,
Preet Vihar, Delhi-110092

...Respondents

(By Advocates : Mr. Rohit Sehrawat for Mr. Saurabh Chadda for R-1 & 4
and Mr. Ujjwal Jha for R-3)

O R D E R (Oral)

Mr. S.N. Terdal:

The applicants are seeking direction to the respondents to relax the qualification of Central Teacher Eligibility Test (CTET) in the appointment to the various posts applied for by the applicants in pursuance to advertisement No.4/17 dated 20.12.2017.

2. We heard learned counsel for parties. During the course of hearing, learned counsel for the respondents has produced a copy of the Order dated 14.3.2019 passed in OA Nos.300, 320, 335,345, 1710, 1904, 2741, 2770 and 3084 of 2018 and 770 and 686 of 2019 and also of the Hon'ble Delhi High Court in Writ Petition (Civil) No.11328/2017 (*Annu and Others vs. Govt. of NCT of Delhi and others*) dated 11.1.2018 and submitted that the issue involved in this case is squarely covered by the said orders and judgments.

3. Following the aforesaid orders and judgments, we do not find any merit in this case and the same is accordingly dismissed. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

/anjali/